NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 50 of 2016 in CP No. 18/59/HDB/2016
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Rayudu Nagabhushanam (17) Others
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (22) Ors
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Gouvel for Petitioner	Aelwate	985292348 Karlyanselb@ smail	tolyau.s
	-		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Cp. Bluped R1-3, R17-22	Advocate	(1666 2200 -	
P. H. Arannolle Panelian.	8r Adr		0
B. Mohan (R2-R10)	Adv.	9968077678	B2

<u>ORDER</u>

Shri G. Kalyan Chakravarthy, on behalf of Sri N.P. Vijaya Kumar, learned counsel for the Petitioners; Shri R. Raghunandan Rao, along with Shri G. Bhupesh, learned counsel for the R.1–R3 &R17 – R22. and Sri P.H. Aravind Pandian, leanned counsel for R.2 and R.10 appeared.

Shri P.H. Aravindh Pandian, Learned Counsel for the Respondents submits that they have already filed written arguments and nothing is to add further.

Shri R. Raghunandan Rao, learned counsel for the Respondent-1, argued the case for some time and wanted to continue the matter. Post the case on 06.12.2017 for continuation of arguments.



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